

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

35

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07-01-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/829/IB/2020

PETITION NUMBER : CP/1307/IB/2018

NAME OF THE PETITIONER : JAYARAM CHOWDHARY

**NAME OF THE RESPONDENTS : V. VENKATA SIVAKUMAR (LIQUIDATOR)
M/S JEYPORE SUGAR COMPANY LTD**

UNDER SECTION : 60(5) OF IBC, 2016

ORDER

List this matter along with other connected applications on **21.01.2021** for hearing.

**-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)**

knp

**-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)**